STATEMENT ON PREMATURE RETIREMENT OF SHRI B. C. GANGULI, EX-CHAIRMAN, RAILWAY BOARD

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/
*fcn*m *f zmti (SHRI MOHD.
SHAFI QUARESHI): Sir, I beg to lay on the Table a statement (in English and Hindi) on the premature retirement of Shri B. C. Ganguli, ex-Chairman, Railway Board. [Placed in Library. See No. LT-929/71].

SHRI DWIJENDRALAL SEN GUPTA (West Bengal): This is a serious matter.

STATEMENT RE. CENTRAL GOVERNMENT MARKET BORROWINGS DURING 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE/f<m imm * 3<*srat(SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a statement (in English and Hindi) indicating the result of Central Government Market Borrowings during the year 1971-72. [Placed in Library See No. LT-933/71].

ELEVENTH REPORT OF THE COM MITTEE ON SUBORDINATE LEGISLATION

SHRI JAISUKHLALHATHI (Gujarat) : Sir, I beg to present the Eleventh Report of the Committee on Subordinate Legislation.

TWENTY-NINTH REPORT OF THE COMMITTEE ON PETITION

DR. Z. A. AHMED (Uttar Pradesh): Sir, I beg to present the Twenty-ninth Report of the Committee on Petitions.

MOTION RE. EXTENSION OF TIME FOR THE PRESENTATION OF THE REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE CODE OF CRIMINAL PROCEDURE BILL, 1970

SHRI AKBAR ALI KHAN : (Andhra Pradesh) : I beg to move :

"That the time appointed for the presentation of the Report of the Joint Committee of the House on the Code of Criminal Procedure Bill, 1970, be extended up to the last day of the Eightieth Session of the Rajya Sabha."

MR. DEPUTY CHAIRMAN: The question is:

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Code of Criminal Procedure Bill, 1970, be extended up to the last day of the Eightieth Session of the Rajya Sabha."

The motion was adopted

MOTION RE. EXTENSION OF TIME FOR THE PRESENTATION OF THE REPORT OF THE JOINT COMMI-TTEE OF THE HOUSES ON THE ADVOCATES (AMENDMENT) BILL, 1970

SHRI JAISUKHLAL HATHI: (Gujarat) I beg to move :

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the advocates (Amendment) Bill, 1970, be extended up to the last day of the first week of the Eighty-first Session of the Rajya Sabha."

The question was proposed.

SHRI SUNDAR SINGH BHANDARI (Rajasthan): 1 have a point here. अगला सैमन बजट सैमन होगा, फिर से इस कानून को बनाने में देरी होगी। यह सवाल पिछले 4-5 साल से बराबर टलता जा रहा है, इसलिए मैं आपके हारा निवेदन करना चाहंगा—यद्यपि इसमें